

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 665 & 666 of 2017
in DFR No. 2361 of 2017

Dated: 20th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mr. Rama Shanker Awasthi

.... Appellant(s)

Vs.

R.K.M. Powergen Private Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-3

ORDER

IA Nos. 665 & 666 of 2017

(Appls. for leave to appeal & condonation of delay)

We have heard learned counsel for the parties.

Order is Reserved. Learned counsel for the parties may file short note of submissions on or before 21.11.2017 after serving copy on the other side.

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai)
Chairperson